

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2495/2024

MUNNI DEVI AND ANR. & ORS.

Appellant(s)

VERSUS

SHEIKH BARIK ALI (DEAD) THR. LR. & ORS.

Respondent(s)

Date : 10-07-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Chand Qureshi, AOR
Mr. Avinash Singh, Adv.
Mr. Vijay Kumar, Adv.
Dr. Ram Kishor Choudhary, Adv.
Mr. Deepak Raj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The name of petitioner No. 1 has been dismissed from the array of parties vide Hon'ble Judge in Chamber's order dated 18.11.2019.

Common Lr. No.1 (i) of Respondent No.1 and Respondent No. 20 has filed the counter affidavit.

Service of notice is complete on respondent Nos. 2 to 12,15 and 17 but no one has entered appearance on their behalf.

The name of Respondent Nos. 13, 14, 16, 18 and 19 have been deleted from the array of parties vide order dated 21.11.2016 of the Hon'ble Court.

List the matter before the Hon'ble Court, as per rules.

SUJATA SINGH
Registrar